

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**Excise Appeal No. 731 of 2012**

[Arising out of OIA-199-202-2012-AHD-II-CE-AK-COMMR-A--AHD passed by Commissioner of Central Excise-AHMEDABAD-II]

**M/s. Zest Packers Pvt Ltd**

**.....Appellant**

Unit-1, Unit-2, Unit-3, At 8th Floor, The Chambers,  
Opp : New Gurudwara, Sarkhej Gandhinagar Highway,  
AHMEDABAD, GUJARAT-380054.

*VERSUS*

**C.C.E.-Ahmedabad-ii**

**.....Respondent**

Custom House... First Floor,  
Old High Court Road, Navrangpura,  
Ahmedabad, Gujarat-380009

**APPEARANCE:**

Sh. D.K. Trivedi, Advocate for the Appellant

Sh. K. J. Kinariwala, Authorised representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 20.08.2019

DATE OF DECISION: 15.10.2019

The appeal is disposed of. For order, see order of date in Excise Appeal  
No. 730 of 2012.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**

Neha